

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: WORKSHOP – Nomination of certain District and Sessions Judges who are presiding over the Labour Courts / Incharge of the Labour Courts working in the State of Telangana and the State of Andhra Pradesh, to participate in the brainstorming meeting i.e., National Workshop on "Access to Justice: with Special Reference to Labour Rights Issues" on 20.09.2014 at NALSAR University of Law, Justice City, Shameerpet, R.R.District, Hyderabad – **Orders – Issued.**

REF: Copy of letter dated 15.09.2014 received through e-mail from the Professor Dr. Faizan Mustafa, Vice-Chancellor, NALSAR University of Law, Justice City, Shameerpet, R.R.District, Hyderabad.

ORDER ROC.NO.5771/2014-B.SPL. DATED: 16.09.2014

The High Court is pleased to pass the following order:-

The following District and Sessions Judges, mentioned in column number 2, who are presiding over Labour Courts/ Incharge of the Labour Courts working in the State of Telangana and the State of Andhra Pradesh are hereby nominated to participate in the brainstorming meeting i.e., National Workshop on "Access to Justice: with Special Reference to Labour Rights Issues" on 20.09.2014 at NALSAR University of Law, Justice City, Shameerpet, R.R. District, Hyderabad and they are directed to handover charge of their posts to the officers mentioned in column number 3 and proceed to attend the said Workshop.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Smt. C.Sumalatha, Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Anantapur.	I Addl. District and Sessions Judge, Anantapur.
2.	Sri S.M.Rafee, Prl. District and Sessions Judge, Guntur, holding full additional charge of the post of Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Guntur.	II Addl. District and Sessions Judge, Guntur.
3.	Sri V.Ravi Kumar, Presiding Officer, Labour Court-II, Hyderabad.	Chairman, Sales Tax Appellate Tribunal, Hyderabad.
4.	Sri B.Suresh, I Addl. District and Sessions Judge, Karimnagar, holding full additional charge of the post of Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Godavarikhani, Karimnagar District.	Prl. District and Sessions Judge, Karimnagar.
5.	Sri V.Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam, holding full additional charge of the post of Chairman, Industrial Tribunal -cum- Presiding Officer, Labour Court, Visakhapatnam.	II Addl. District and Sessions Judge, Visakhapatnam.

Contd...2...

6.	Sri M.Venkata Ramana, Pri. District and Sessions Judge, Warangal, holding full additional charge of the post of Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Warangal.	I Addl. District and Sessions Judge, Warangal.
-----------	---	---

The officers mentioned in Column Number 3 will be in full additional charge of the post(s) mentioned in Column Number 2, during the period of absence of the above said Officers who are nominated for the above said Workshop on 20.09.2014 at NALSAR University of Law, Shameerpet, R.R. District, Hyderabad.

On return from the above said Workshop, the officers mentioned in Col.No.2, will rejoin duty in their respective posts.

S. Jagannathan
REGISTRAR (VIGILANCE)

To

1. The officers
 2. The Incharge officers.
 3. The Registrar General, High Court of Judicature at Hyderabad.
 4. The Vice-Chancellor, NALSAR University of Law, Justice City, Shameerpet, Rangareddy District.
 5. The Registrar, NALSAR University of Law, Justice City, Shameerpet, Rangareddy District.
 6. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Anantapur, Guntur, Karimnagar, Visakhapatnam and Warangal.
 7. **THE DISTRICT TREASURY OFFICERS:**
Anantapur, Guntur, Karimnagar, Visakhapatnam and Warangal.
 8. The Pay and Accounts Officer, Hyderabad.
- Spare.